

Division No. 4 |

[17.20 hrs.

AYES

Achal Singh, Shri	Hem Raj, Shri	Raju, Shri D.B.
Ankineedu, Shri	Jadhav, Shri Tulshidas	Ram, Shri T.
Balmiki, Shri		Rao, Shri Muthyal
Basappa, Shri	Kamble, Shri	Reddy, Shrimati Yashoda
Baswant, Shri		
Bhagavati, Shri	Lakshmikanthamma, Shrimati	Samanta, Shri S.C.
Brajeshwar Prasad, Shri	Lonikar, Shri	Samnani, Shri
		Sen, Shri A.K.
Chakraverti, Shri P.R.	Malhotra, Shri Inder	Shama, Shri K.C.
Chaudhri, Shri D.S.	Mandal, Shri Yamuna Prasad	Shastri, Shri Lal Bahadur
Colaco, Dr.	Mathur, Shri Harish Chandra	Shinde, Shri
	Mirza, Shri Bakar Ali	Singh, Shri D.N.
Daffe, Shri	Misra, Dr. U.	Singhvi, Dr. L.M.
Desai, Shri Morarji	More, Shri K.L.	Subbaraman, Shri C.
Deahmukh, Dr. P.S.		
Dixit, Shri G. N.		
	Naik, Shri Maheswar	Tiwary, Shri R.S.
Elayaperumal, Shri		Upadhyaya, Shri Shiva Dutt
	Paliwal, Shri	
Firod ia, Shri	Paramasivan, Shri	Venkatasubbaiah, Shri P.
	Patil, Shri D.S.	Vidyalankar, Shri A.N.
Hajarnavis, Shri	Patnaik, Shri B.C.	
Harvani, Shri Ansar	Prabhakar, Shri Naval	Yadab, Shri N.P.
Heda, Shri	Pratap Singh, Shri	

NOES

Aney, Dr. M.S.	Kachhavaia, Shri	Yashpal Singh, Shri
Himmatsingji, Shri	Kapur Singh, Shri	

The motion was adopted and the Bill withdrawn.

WORKING JOURNALISTS (CONDITIONS OF SERVICE) AND MISCELLANEOUS PROVISIONS (AMENDMENT) BILL—

(Insertion of new section 7A) by Shri C. K. Bhattacharya

Shri C. K. Bhattacharyya (Ralganj I beg to move:

“That the Bill further to amend the Working Journalists (Condi-

tions of Service) and Miscellaneous Provisions Act, 1955 be taken into consideration.”

Mr. Chairman: He can continue next time. The House stands adjourned till 11 a.m. on Tuesday the 12th March.

17.21 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday March, 12, 1963 Phalguna 21, 1884 (Saka).